

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.3351/2016

New Delhi this the 30th September, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Dr. Brahm Avtar Agarwal, Member (J)

Neelam Rani W/o Shri Atul Sharma,
R/o H.No.45, Gandhi Sadan
Mandir Marg, New Delhi. ... Applicant
(By Advocate: Shri Atul Sharma)

Versus

1. Deputy Secretary (CC-1),
Confidential Cell DSSSB,
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi.
2. Directorate of Education through Secretary,
Govt. of National Capital Territory of Delhi
Old Secretariat, Delhi-110054. ... Respondents.

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

After advancement of some arguments, learned counsel for the applicant seeks leave and permission to withdraw the OA as presently filed, with liberty to the applicant to file a re-drafted OA, after making necessary private respondents also as party-respondents in this case, which permission is granted. The OA is dismissed as withdrawn, with liberty as aforesaid.

(Dr. Brahm Avtar Agarwal)
Member (J)

(Sudhir Kumar)
Member (A)

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